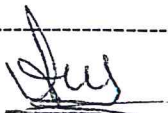



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20-7-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/115/(IB)/2018
NAME OF THE PETITIONER(S) : GOUTHAM CHAND BAFNA & G.SHOBHA BAFNA
NAME OF THE RESPONDENT(S) : HI-STYLE INDIA PVT LTD
UNDER SECTION : 10 RULE 7

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	AVINASH WADHWANI	Counsel for Respondent	
2.	VISHWU MOHAN K.M.D. - MUHILAN	Counsel for Applicant	

ORDER

Counsels representing both the parties are present. Heard the submissions. At request of both counsels, time is enlarged for filing written submissions. **Put up on 27.07.2018.**

-sd -
(S VIJAYARAGHAVAN)
Member (Technical)

-sd -
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)